

11.09 hrs.

STANDARDS OF WEIGHTS AND
MEASURES (ENFORCEMENT)
AMENDMENT BILL* 1986

[English]

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI H. K. L. BHAGAT) : I beg to move for leave to introduce a Bill to amend the Standards of Weights and Measures (Enforcement) Act, 1985.

MR. SPEAKER : The question is :

"That leave be granted to introduce a Bill to amend the Standards of Weights and Measures (Enforcement) Act, 1985."

The motion was adopted.

SHRI H. K. L. BHAGAT : I introduce the Bill.

ESSENTIAL COMMODITIES (SECOND
AMENDMENT) BILL,* 1986

[English]

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI H. K. L. BHAGAT) : I beg to move for leave to introduce a Bill further to amend the Essential Commodities Act, 1955.

MR. SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Essential Commodities Act, 1955."

The motion was adopted.

SHRI H. K. L. BHAGAT : I introduce the Bill.

PREVENTION OF FOOD ADULTERATION
(AMENDMENT) BILL*, 1986

[English]

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE) : I beg to move for leave to introduce a Bill further to amend the Prevention of Food Adulteration Act, 1954.

MR. SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Prevention of Food Adulteration Act, 1954."

The motion was adopted.

KUMARI SAROJ KHAPARDE : I introduce the Bill.

MONOPOLIES AND RESTRICTIVE
TRADE PRACTICES (AMENDMENT)
BILL*, 1986

[English]

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM) : On behalf of Shri J. Vengal Rao, I beg to move for leave to introduce a Bill further to amend the Monopolies and Restrictive Trade Practices Act, 1969.

MR. SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Monopolies and Restrictive Trade Practices Act, 1969."

The motion was adopted.

SHRI M. ARUNACHALAM : I introduce the Bill.

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